

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 724 of 2019

IN THE MATTER OF:

Liberty House Group Pte. Ltd. ...Appellant

Vs.

State Bank of India & Ors. ...Respondents

Company Appeal (AT) (Insolvency) No. 725 of 2019

IN THE MATTER OF:

Liberty House Group Pte. Ltd. ...Appellant

Vs.

State Bank of India & Ors. ...Respondents

Present: For Appellant: - Mr. Virender Ganda and Mr. Rajiv Ranjan, Senior Advocates with Mr. Arvind Kumar Gupta, Ms. Henna George and Mr. Ahuja Durafshan, Advocates.

For Respondents: - Mr. Joy Saha, Senior Advocate with Ms. Misha, Mr. Shantanu Chaturvedi, Mr. Nikhil Mathur, Advocates.

Mr. Vikas Mehta, Mr. Mithun Shashank and Mr. Vasanth Bharani, Advocates.

Mr. Arvind Kumar Gupta and Mr. Karan Sehgal, Advocates.

Company Appeal (AT) (Insolvency) No. 870 of 2019

IN THE MATTER OF:

State Bank of India ...Appellant

Vs.

Liberty House Group Pte. Ltd. ...Respondent

Contd/-.....

Present: For Appellant: - Mr. Joy Saha, Senior Advocate with Ms. Misha, Mr. Shantanu Chaturvedi, Mr. Nikhil Mathur, Advocates.

For Respondent: - Mr. Virender Ganda and Mr. Rajiv Ranjan, Senior Advocates with Mr. Arvind Kumar Gupta, Ms. Henna George and Mr. Ahuja Durafshan, Advocates. Ms. Sreenita Ghosh, Mr. Arjun Asthana, Mr. Karan Sehgal, Advocates.

O R D E R

07.01.2020— Certain proposal has been made by learned counsel appearing on behalf of the 'Liberty House Group Pte. Ltd.'. we have also discussed the matter.

Counsel for the Appellant is allowed to submit an Affidavit giving therein its unconditional and unqualified proposal showing time frame for implementation of the plan by 9th January, 2020, after serving a copy each of the same on Ms. Misha, learned counsel for the 'Committee of Creditors' appearing with Mr. Joy Saha, learned Senior Counsel for the 'Committee of Creditors' and Ms. Sreenita Ghosh, counsel for the Liquidator. They may file their respective replies by 14th January, 2020.

Post the case 'for orders' on 17th January, 2020 on the top of the list.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

Ar/g